

**GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT**

LOK SABHA  
UNSTARRED QUESTION NO. 3603  
TO BE ANSWERED ON 13.03.2026

**NATIONAL COMMISSION FOR PROTECTION OF CHILD RIGHTS**

3603. SHRI ANTO ANTONY

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) Whether the National Commission for Protection of Child Rights (NCPCR) has taken suo motu cognizance of the incident in Madhya Pradesh where children were reportedly on scrap paper on Republic Day? If so, the details thereof;
- (b) Whether NCPCR has taken cognizance of the reported drinking water contamination incident in Indore affecting children? If so, the details and present status of enquiry thereon;
- (c) The number of similar incidents relating to mid-day meal irregularities/unsafe drinking water in schools reported during the last five years, State-wise;
- (d) The number of cases in which NCPCR has taken suo motu action, year-wise;
- (e) Whether NCPCR has completed the enquiry reports in the said cases? If so, the findings and recommendations thereof; and
- (f) The details of the action taken by the concerned State Governments based on the recommendations of NCPCR in such cases.

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI ANNPURNA DEVI)

- (a). The National Commission for Protection of Child Rights has not taken suo motu cognizance of the reported incident in Madhya Pradesh .
- (b). The Commission has not taken cognizance on the said matter.
- (c). Details are given at **Annexure-I**
- (d). Details are given at **Annexure-II**
- (e). and (f). NCPCR after taking cognizance of the cases relating to mid-day meal irregularities/unsafe drinking water in schools, as per section 13(1)(J) of the CPC Act, 2005 has referred the matter to the District Administration and State Government concerned for necessary action.

Out of 111 cases received by the Commission during last five years, 95 cases has been disposed off after receiving the action reports from the District and State authorities concerned.

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**Annexure-I**

**ANNEXURE-I REFERRED TO IN REPLY TO PART (C) OF THE LOK SABHA UN-STARRED QUESTION NO. 3603 FOR ANSWER ON 13.03.2026 BY SHRI ANTO ANTONY REGARDING NATIONAL COMMISSION FOR PROTECTION OF CHILD RIGHTS**

**CASES RELATED TO MID-DAY MEAL & DRINKING WATER RECEIVED IN NCPCR IN THE LAST FIVE YEARS**

S. No.	State	2020-21	2021-22	2022-23	2023-24	2024-25	Total No. of Cases
1	Andaman & Nicobar Islands	0	0	0	0	0	0
2	Andhra Pradesh	0	3	0	0	0	3
3	Arunachal Pradesh	0	0	0	0	0	0
4	Assam	0	0	2	0	0	2
5	Bihar	0	0	2	5	1	8
6	Chandigarh	0	0	0	0	0	0
7	Chhatisgarh	0	0	0	0	0	0
8	Dadra and Nagar Haveli and Daman and Diu	0	0	0	0	0	0
9	Delhi	1	1	1	0	0	3
10	Goa	0	0	0	0	0	0
11	Gujarat	0	0	14	0	0	14
12	Haryana	0	0	0	0	0	0
13	Himachal Pradesh	0	0	0	0	0	0
14	Jammu and Kashmir	0	0	0	0	0	0
15	Jharkhand	1	1	2	1	1	6
16	Karnataka	0	0	0	0	0	0
17	Kerala	1	0	0	1	0	2
18	Ladakh	0	0	0	0	0	0
19	Lakshadweep	0	0	0	0	0	0
20	Madhya Pradesh	1	3	2	6	10	23
21	Maharashtra	0	0	0	1	0	1
22	Manipur	0	0	0	0	0	0
23	Meghalaya	0	0	0	0	0	0
24	Mizoram	0	0	0	0	0	0
25	Nagaland	0	0	0	0	0	0
26	Orissa	0	3	2	11	0	16
27	Puducherry	0	0	0	0	0	0
28	Punjab	0	0	0	1	0	1
29	Rajasthan	0	0	0	0	0	0
30	Sikkim	0	0	0	0	0	0
31	Tamil Nadu	0	0	0	11	0	11
32	Telangana	0	0	1	0	1	2
33	Tripura	0	0	0	0	0	0
34	Uttar Pradesh	0	2	5	9	0	16
35	Uttarakhand	0	0	0	0	0	0
36	West Bengal	0	0	1	1	1	3
	<b>Total</b>	<b>4</b>	<b>13</b>	<b>32</b>	<b>47</b>	<b>14</b>	<b>111</b>

**Annexure-II**

**ANNEXURE-II REFERRED TO IN REPLY TO PART (D) OF THE LOK SABHA UN-STARRED QUESTION NO. 3603 FOR ANSWER ON 13.03.2026 BY SHRI ANTO ANTONY REGARDING NATIONAL COMMISSION FOR PROTECTION OF CHILD RIGHTS**

**CASES RELATED TO SUO-MOTO ACTION BY NCPCR IN THE LAST FIVE YEARS**

S. No.	State	2020-21	2021-22	2022-23	2023-24	2024-25	Total Cases
1	Andaman & Nicobar Islands	0	0	0	0	0	0
2	Andhra Pradesh	0	0	0	0	0	0
3	Arunachal Pradesh	0	0	0	0	0	0
4	Assam	0	0	0	0	0	0
5	Bihar	0	0	0	3	0	3
6	Chandigarh	0	0	0	0	0	0
7	Chhatishgarh	0	0	0	0	0	0
8	Dadra and Nagar Haveli and Daman and Diu	0	0	0	0	0	0
9	Delhi	0	0	0	0	0	0
10	Goa	0	0	0	0	0	0
11	Gujarat	0	0	0	0	0	0
12	Haryana	0	0	0	0	0	0
13	Himachal Pradesh	0	0	0	0	0	0
14	Jammu and Kashmir	0	0	0	0	0	0
15	Jharkhand	0	0	0	1	0	1
16	Karnataka	0	0	0	0	0	0
17	Kerala	0	0	0	0	0	0
18	Ladakh	0	0	0	0	0	0
19	Lakshadweep	0	0	0	0	0	0
20	Madhya Pradesh	0	1	1	0	0	2
21	Manipur	0	0	0	0	0	0
22	Maharashtra	0	0	0	0	0	0
23	Meghalaya	0	0	0	0	0	0
24	Mizoram	0	0	0	0	0	0
25	Nagaland	0	0	0	0	0	0
26	Orissa	0	0	0	0	0	0
27	Puducherry	0	0	0	0	0	0
28	Punjab	0	0	0	0	0	0
29	Rajasthan	0	0	0	0	0	0
30	Sikkim	0	0	0	0	0	0
31	Tamil Nadu	0	0	0	0	0	0
32	Telangana	0	0	0	1	0	1
33	Tripura	0	0	0	0	0	0
34	Uttar Pradesh	0	1	0	1	1	3
35	Uttarakhand	0	0	0	0	0	0
36	West Bengal	0	0	0	0	0	0
	<b>Total</b>	<b>0</b>	<b>2</b>	<b>1</b>	<b>6</b>	<b>1</b>	<b>10</b>

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